## Name of the Corporate Debtor : Parakkott Investment India Private Limited Date of commencement of CIRP: 17th Oct 2023 (Certfied copy received on 18th Oct 2023) List of creditors as on: 03/06/2024

## Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

				<u>`</u>			n			
SI.	Category of creditor	Summary	of claims received	Summary o	of claims admitted	Amount of	Amount of claims	Amount of claims under	Details in	Remarks, if
No.						contingent	not admitted	verification	Annexure	any
		No. of	Amount	No.	Amount of claims	claims				
		claims		of	admitted					
				claim						
1	Secured financial creditors belonging to any class of creditors									
2	Unsecured financial creditors belonging to any class of creditors									
3										The Document with
										respect to additional
	Secured financial creditors (other than financial creditors	2	1,29,31,45,655.00	2	1,29,17,64,883.00	-	13,80,772.00	-	0	interest charged is not submitted hence
	belonging to any class of creditors)	-	1,2,5,51,15,055100	-	-,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,		10,00,7 2100		Ů	claim is kept under
										verification
4	Unsecured financial creditors (other than financial creditors	3	1,09,23,31,860.00	3	1,08,96,41,928.00	_	26,89,932.00	_	0	
	belonging to any class of creditors)		1,03,25,51,000100		-,,		20,00,002100		Ŭ	
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)									
7	Operational creditors (Government Dues)									
8	Operational creditors (other than Workmen and Employees and Government Dues)									
9	Other and items if any									
	Other creditors, if any, (other than financial creditors and operational creditors)									
	Total		2,38,54,77,515.00	5.00	2,38,14,06,811.00	-	40,70,704.00	-		

	Annexure-1 Name of the Corporate Debtor : Parakkott Investment India Private Limited Date of commencement of CIRP: 17th Oct 2023 (Certfied copy received on 18th Oct 2023) List of creditors as on: 03/06/2024														
					List of secured f		ors belonging to any c nount in ₹)	lass of credito	rs						
SI. No.	Name of creditor	Identification No.	Details of cl	aim received			Details of claim a	admitted			Amount of continge nt	•	claim not	Amount of claim	Remarks, if any
	Date of receipt       Amount       Amount of claim admitted       Nature of claim       Amount covered by security       Amount covered by covered by interest       Mether       % of voting related       claim       that may be set-off       admitted       under verificati         0 n       0 n       0 n       0 n       0 n       0 n       0 n       0 n       0 n														
L	1	1	1	1	1	•	NIL	8	1. · · · ·	1					1

	Annexure-2 Name of the Corporate Debtor : Parakkott Investment India Private Limited Date of commencement of CIRP: 17th Oct 2023 (Certfied copy received on 18th Oct 2023) List of creditors as on: 03/06/2024													
				I	list of unsecured		itors belonging to any c nount in ₹)	lass of credite	ors					
SI.	Name of creditor	Identification No.	Details of claim	received	Details of clain	n admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if any
No.			Date of receipt	Amount	Amount of	Nature of	Amount covered by	Whether	% of voting	contingent	any mutual	claim not	claim under	
				claimed	claim	claim	guarantee	related	share in	claim	dues, that may	admitted	verification	
					admitted		-	party?	CoC		be set- off			

						he Corporate Debtor :							
					Date of comment	cement of CIRP:17th	Oct 2023 (Certfi litors as on: 03/		ved on 18th C	Oct 2023)			
					List of secured financ	ial creditors (other the	n financial cred		ng to any clas	s of creditor	rs)		
Sl. Name of creditor	Details of clair	m received			Details of claim adn		(Amount in ₹)		Amount of contingent	Amount of any	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	claim	mutual dues, that may be set-off			
Union Bank of India	04-11-2023	68,87,22,216.00	68,87,22,216.00	Claim against Corporate Guarantee given to	68,87,22,216.00	68,87,22,216.00	NO	28.92	0		0	-	NIL
DBS Bank India Limited	31-10-2023	60,44,23,439.00	60,30,42,667.00	Claim against Corporate Guarantee given to	60,30,42,667.00	60,30,42,667.00	NO	25.32			13,80,772.00	-	The details of additional interest charged is awaited hence the claim i under verification
TOTAL		1,29,31,45,655.00	1,29,17,64,883.00								13,80,772.00	-	
		1				he Corporate Debtor :							
	1			List of u		he Corporate Debtor : cement of CIRP: 17th List of crec rs (other than financia	Parakkott Inve Oct 2023 (Certf litors as on: 03/ al creditors belo	ied copy recei /06/2024	ved on 18th (	Oct 2023)			
SL Name of creditor	Details of clair	m received			Date of comment	he Corporate Debtor : cement of CIRP: 17th List of cree	Parakkott Inve Oct 2023 (Certf litors as on: 03/ al creditors belo	ied copy recei /06/2024	ved on 18th ( lass of credit	Oct 2023) ors) of any	Amount of claim Amoun not admitted verific:	nt of claim under ation	Remarks, if any
		m received	Amount of claim admitted		Date of comment	he Corporate Debtor : cement of CIRP: 17th List of crec rs (other than financia	Parakkott Inve Oct 2023 (Certf litors as on: 03/ al creditors belo	ied copy receiv /06/2024 nging to any c Amount of	ved on 18th ( lass of credit Amount	Oct 2023) ors) of any es, that			Remarks, if any
No. Assets Reconstructions Company (India) Ltd i.e. Assignor of debt of Saraswat Co-operative		<b>-</b>		Deta Nature of claim Claim against Corporate Guarantee given to subsidery	Date of commenc nsecured financial credito ils of claim admitted Amount covered by	he Corporate Debtor : cement of CIRP: 17th List of cree rs (other than financia (Amount in i Whether related party?	Parakkott Inve Oct 2023 (Certf litors as on: 03/ al creditors belo ξ) % of voting	ied copy receiv /06/2024 nging to any c Amount of contingent	ved on 18th ( lass of credit Amount ( mutual du	Oct 2023) ors) of any es, that			Remarks, if any
No. Assets Reconstructions Company (India) Ltd i.e. Assignor of debt of	Date of receipt	Amount claimed	admitted	Deta Nature of claim Claim against Corporate Guarantee given to subsidery Chaim against Corporate Guarantee given to	Date of commence nsecured financial credito ils of claim admitted Amount covered by guarantee	he Corporate Debtor : cement of CIRP: 17th List of crec rs (other than financia (Amount in Whether related party? NO	Parakkott Inve Oct 2023 (Certf litors as on: 03/ al creditors belo \$) % of voting share in CoC	ied copy recei 06/2024 nging to any c Amount of contingent claim	ved on 18th ( lass of credit Amount ( mutual du may be s	Oct 2023) ors) of any es, that	not admitted verific:		Remarks, if any
No. Assets Reconstructions Company (India) Ltd i.e. Assignor of debt of Saraswat Co-operative Bank Limited	Date of receipt 02-11-2023	Amount claimed 84,04,45,365.00	admitted 84,04,45,365.00	Deta Nature of claim Corporate Guarantee given to subsidery <u>company</u> Claim against Corporate Guarantee	Date of commence nsecured financial credito ils of claim admitted Amount covered by guarantee 84,04,45,365.00	he Corporate Debtor : cement of CIRP: 17th List of crec rs (other than financia (Amount in Whether related party? NO NO	Parakkott Inve Oct 2023 (Certf litors as on: 03/ dl creditors belo ξ) % of voting share in CoC 35.29	ied copy receivor/06/2024 nging to any c Amount of contingent claim 0	ved on 18th ( class of credit mutual du may be s	Oct 2023) ors) of any es, that	not admitted verific:		Remarks, if any

						orate Debtor : P	ct 2023 (Cert	estment India Private tfied copy received on 3/06/2024		i)				
					· · · · · · · · · · · · · · · · · · ·	List of operation	nal creditors amount in₹)	(Workmen)						
SI. No.	Name of authorised representative, if any	Identification No.	Details of	f claim received		Details of c	· · · · ·	d	Amount of contingent	Amount of any mutual dues,	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable	claim	that may be set-off				
						orate Debtor : P f CIRP: 17th O	ct 2023 (Cert	estment India Private tfied copy received on		))				
					1	List of credit List of operation (A								
SI. No.	Name of authorised representative, if any	Identification Number	Details of	f claim received		Details of c	laim admitte	d	contingent	mutual dues,	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	Remarks for internal purpose
_			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	claim	that may be set- off				
1 2	-						NIL							
3							NIL							
4														
ims	received on account of outs	standing Salaries of Ex-empl	oyees											
_														
							NIL							
1														
laima	received on account of ou	totanding Cratuity of an ar	mulaviaaa											

						A	nexure – 7							
				N	ame of the Corpora			estment Ind	ia Private Lin	nited				
					commencement of C									
						List of credit	ors as on: 26	/12/2023						
					List of		creditors (Go	vernment d	ues)					
						(	tmount in₹)							
SI.	Details of Claimant	Details of claim			Details	of claim adm	itted			Amount of	Amount	Amount	Amount of	Remarks, if
No.		received								contingent	of any	of claim	claim under	any
	Department	Date of	Amount	Amount	Nature of	Amount	Amount		% of voting	claim	mutual	not	verification	
		receipt	claimed	of claim	claim		covered by	related	share in		dues,	admitted		
				admitted		security	guarantee	party?	CoC, if		that may			
						interest			applicable		be set-off			
1														
							NIL		-	-	-		-	
						A	nexure – 8							
				N	ame of the Corpora			estment Ind	ia Private Lin	nited				
				Date of c	commencement of C				eceived on 18tl	h Oct 2023)				
						List of credit	ors as on: 03	/06/2024						
				List of op	perational creditors	(Other than	Workmen an	d Employe	es and Govern	ment Dues)				
l.	Name of creditor	Details of claim re	ceived		Details	of claim adm	itted			Amount of	Amount of		Amount of claim	Remarks, if any
lo.			1							contingent	any mutual	admitted	under verification	
		Date of receipt	Amount claimed	Amount of claim	Nature of	Amount			% of voting	claim	dues,			
				admitted	claim	covered by security	covered by		share in CoC		that may be set-off			
						interest	guarantee	party?			De set-oli			
						interest							-	-
									-	-	-	-		
									-	-	-	-	-	-
							NIL		-	-	-	-	-	-

	Annexure – 9 Name of the Corporate Debtor : Parakkott Investment India Private Limited Date of commencement of CIRP: 17th Oct 2023 (Certfied copy received on 18th Oct 2023) List of creditors as on: 03/06/2024													
	List of other creditors (Other than financial creditors and operational creditors) (Amount in₹)													
SI. No.	Name of creditor	Details of received	claim		I	Details of claim ad	mitted		Amount of continge nt claim	•	Amount of claim not admitted	Amount of claim under	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Whether related party?		off		verificati on					
							NIL							